	No.	C-rats	
Gems	4,307	2,066	
Industrial diamonds	730	∄£ 341	
	5,037	2,407	

Estimated value of 2,407 carats in Res. 11 lakks approximately.

(b) and (c). The programme has not yet been finalised.

Licences for Import of Raw Materials

7095. Shri C. Chittybabu: Will the Minister of Commerce be pleased to state:

- (a) whether it is a fact that licences for the import of raw material are given to exporters against exports;
- (b) if so, the items of exports in Neu of which import licence are given and what are the article exported under the export incentive scheme; and
- (c) the amount of import licences given on each item, and what was the export earning of the country on each of these items during 1966-67?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir.

- (b) A list of export products eligible for gran, of import licences under the Import Policy for Registered Exporters is laid on the Table of the House. [Placed in Library. See No. LT-1246]67). Full details of the export products are contained in Section III, Part 'B' of the Import Trade Control Policy Book for April, 1967 to March 1968.
- (c) During 1966-67 import licences were issued against the following categories of exports:
 - (i) against exports under the erstwhile Export Promotion

- Schemes abolished with effect from 6-6-1966, the exports having taken place during the period 1-4-66 to 5-5-66 and also earlier than 1-4-66;
- (ii) against exports made on or after 6-8-66 of products covered by the Import Policy for Registered Exporters referred to in answer to part (b) of the question: A statement (statement'A') is laid on the Table of the House. [Placed in Library. See No. LT-1246/ 67] given details or import licences issued during the year 1966-67 against both kinds of exports referred to above.

Another statement (Statement B') is also laid on the Table of the House. [Placed in Library. See No. LT-1246/67] indicating the value of exports during 1966-67 of products covered by the Import Policy for Registered Exporters. It is not possible to co-relate the value of exports to the value of import licences, as there is time-lag between exports and, issue of Import licences there-against.

Production of Silk

7096. Shri C. Chittyababu: Will the Minister of Commerce be pleased to state:

- (a) the cost of a kilo of raw silk and cost of finished silk and what is the loss sustained by the silk weavers:
- (b) whether it is a fact that the silk weavers are undergoing loss because of the high cost of raw silk;
- (c) whether Government propose to ameliorate their conditions;
- (d) whether it is a fact that the All India Handloom Board insists on using the indigenous silk only;

- (e) if so, the reasons therefor and whether Government propose to import raw silk from countries under the agreement that they would purchase the finished silk goods from India;
- (f) whether it is also a fact that Government had Plans to set up a zari factory in Madras State; and
 - (g) if so, when it will be set up?

The Deputy Minister in the Ministry of Commerce (Shri Mohd. Shafi Qureshi): (a) Price of mulberry raw silk of different varieties as prevailed in June, 1967 were as under:—

(Rs. per kg).

Filature silk . 151.00—152.00

Cottage Basin Silk . 136.00—152.00

Charka silk . 100.00—124.00

The cost of finished fabrics of plain varieties is about Rs. 16.67 per sugmetre at the minimum and Rs. 18.33 at the maximum as follows:

(Rs. per square metre)
At mini- At maximum price mum price

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Cost of raw silk used in warp	3.75	4.17
Cost of raw silk used in welft	6.25	6.83
Overhead charges and labour	6.67	7.33
Total cost of fabric	16.67	18.33
Selling price of fabric	18.∞	20 00
Profit per sq metre	1.33	1.67

It will be seen from the above that there is no loss in the manufacture of plain silk fabrics and the profit varies from Rs. 1.33 (8%) to Rs. 1.67 (9%) per sq. metre.

- (b) No, Sir. The rise in prices of raw silk has, however, adversely affected the profitability of silk weaving.
- (c) Government is already keeping a close watch on the trend of prices for silk in the major sericultural

States with a view to keeping prices under check. At the instance of the Central Silk Board, the Government of Mysore have pegged the prices for filature raw silk at Rs. 152|- per kg. since January, 1967 despite the rise in production costs, Similarly, Jammu & Kashmir Industries Ltd. of Kashmir have agreed to release 20,000 lbs. of raw silk at fixed prices for supply to specialised sectors the weaving industry. These measures are expected to stabilise silk prices to a reasonable extent and are designed to enable the silk weavers to secure better margins of profit.

- (d) No, Sir.
- (e) Does not arise.
- (f) and (g). The Government of Madras are having a proposal to set up a zari manufacturing unit at Kancheepuram in Madras State.

मध्य प्रदेश में लघु उद्योग

7097. भी गं० च० दीसितः विकास स्वीधारिक विकास स्वा सम्वाम-कार्यं मन्त्री यह बताने की कृपा करेंगे कि :

- (क) क्या वर्ष 1967 में मध्य प्रदेश में लघु उद्योगों के विकास के लिए मध्य प्रदेश की कोई ऋण ग्रथवा ग्रनुदान दिया गया है; ग्रीर
 - (ख) ददि हां, तो उसे का व्यौरा क्या है?

मोद्योगिक विकास तथा समवाय कार्य मंत्री (थी फलरुद्दीन सभी सहस्व) : (क) जो, हां।

(ख) विद्यमान कार्यविधि के प्रमुसार राज्य सरकारों को दिये जाने वाले प्रमुदानों भीर ऋगों का प्रस्थाया भुगतान करने की प्रमुसित विक्ताय वर्ष के प्रमुत में जारों को जातो है जिससे क्यय के प्रस्तिम रूप से लेखा-परीक्षा किये हुए ग्राकड़ों के प्राप्त हो जाने पर उन्हें आवश्यक समार्थोजन किया जा सके। मध्य प्रदेश राज्य सरकार को मार्च, 1967 में उन को राज्य ग्रायोजना को योजनाओं को कार्यान्वत करने के लिए वर्ष 1966-67 में निम्न-